

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1046
TO BE ANSWERED ON 15.12.2022**

RULES AND GUIDELINES FOR SANITATION WORKERS

1046. SHRI S. KALYANASUNDARAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has taken note that unlike other labour forces, sanitation workers do not have a separate rule book that lays down guidelines for their work timings, holidays, a proper place for roll call, removal from duty, etc.; and**
- (b) if so, the corrective steps proposed to be taken by Government to address this important issue and the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): Sanitation is a State subject and formation of rules and guidelines for sanitation workers viz. recruitment etc. is done by the State Government.
